SHRI JYOTIRMOY BOSU: In spite of that you are saying this? If one Congressman is allowed to ask a supplementary, then no other Congressman should be allowed to ask a supplementary.

SHRI S. A. SHAMIM: The existence of Independents in this Parliament should not be forgotten. We will never get a chance.

MR. SPEAKER: I will go like this. Every two sectors will have one question.

SHRI DINEN BHATTACHARYYA: I want to draw your attention to the fact that we are getting evasive answers. So far as the second part of Mr. Indrajit Gupta's question is concerned regarding closure, the hon. Minister has avoided answering it intentionally. So, I had a mind to ask him whether the Government...

MR. SPEAKER: Many people have a mind to ask many questions.

SHRI DINEN BHATTACHARYYA: But you did not allow. Four hundred factories have been in our State. What is this Government doing?

Production of Paddy and other Crops in Hilly Areas of NEFA during 1971-72

- *1601. SHRI C. C. GOHAIN: Will the Minister of AGRICULTURE be pleased to state:
- (a) the steps Government propose to boost the production of paddy and other crops in the hilly area of NEFA during the year 1971-72;
- (b) whether Government propose to introduce the Crash Crop programme with the latest high breed seeds; and
- (c) if so, the salient features of the same?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA): (a) Field demonstrations on high-yielding varieties of rice and other crops; introduction of multiple cropping farmer's training; Refresher courses for the extention staff, etc. are some of the steps taken to increase the foodgrains production.

(b) and (c). High-yielding varieties Programme of rice and maize is already being implemented since 1969-70. The estimated coverage during 1970-71 is 1130 hectares under rice and 160 hectares under maize. The target for 1971-72 has been fixed at 1620 hectares under rice and 280 hectares under maize.

Wheat and mung are being introduced through demonstrations.

Allocation of Fund for Additional Expenditure on Bangla Desh Refugees

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*1602. SHRI C. K. CHANDRAPPAN: SHRI TRIDIB CHAUDHURI: SHRI MALLIKARJUN:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether the expenditure on the Bangla Desh refugees, who have taken shelter in India, will be higher than the budgeted expenditure of Rs. 60 crores already allocated for them; and
- (b) if so, how Government propose to meet the additional expenditure on refugees?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA): (a) Yes, Sir.

(b) The additional expenditure involved will be met partly from foreign aid being received in cash and in kind and partly by pooling the existing resources in the country.

SHRI C. K. CHANDRAPPAN: Has the Government made any estimate of the additional expenditure which is likely to be incurred, and if so, what is the approximate amount? How much of this are they going to meet from receipts from abroad and how much from mobilisation of internal resources?

THE MINISTER OF LABOUR AND REHABILITATION (SHRIR. K. KHADIL-KAR): Originally Government made an estimate of Rs. 60 crores. That was based on 2.5 million refugees for a certain period. But now the latest figure is 71,74,000. The influx is continuing. Sometimes it is a little low and sometimes it is much higher. There is no sign that it might stop or the number would decrease. Now our rough estimate is that we would require about a

couple of hundred crores for maintaining them—feeding them, giving them medical help, transport and all other things put together. About foreign aid, as I said earlier, the total commitment is about Rs. 99 crores. But so far we have received actually material and cash put together Rs. 8.40 crores. Out of that Rs. 2.06 crores is in cash. The rest is in the pipeline.

SHRI C. K. CHANDRAPPAN: Does it mean that the Government will have to come forward with additional taxation proposals for nearly Rs. 200 crores.

SHRI R K. KHADILKAR; As I said, our estimate is, the additional expenditure will be round about Rs. 200 crores. We will pool the resources. Whether for this purpose some new taxation proposal will be necessary or some voluntary levy by the people—I do not know how it will be collected. But those of us who have expressed our solidarity and support for the people of Bangla Desh will not mind bearing a little more burden to us involved in this.

SHRI MALLIKARJUN: May I know the total assistance received from foreign countries in cash and kind for the Bangla Desh refugees and the amount pledged? May I also know whether any Arab countries have extended their assistance? May I know to what extent medical aid, nutrition and clothing have been provided to the refugees?

SHRI R. K. KHADILKAR: I have already given the figures. The total commitment of foreign aid including material and other things is Rs. 99 crores. But in fact, we have received only Rs. 8.40 crores worth of cash and material put together. So far as I can see from the list, I do not think any Arab country has come forward with assistance. The only country that has made some offer is UAR, but it has not yet come.

SHRI CHINTAMANI PANIGRAHI:
Originally the period estimated was six months. Now when the estimate has gone up to Rs. 400 crores, may I know whether any time schedule has been worked out at 12 months and whether it will go up to Rs. 800 crores when the time goes up to 18 months.

SHRI R. K. KHADILKAR: The hon. Member perhaps has not listened properly. I have said that Rs. 200 crores is the estimate now, because we have exhausted the Rs. 60 crores provided in the budget. The question is about time. We expect that conditions would be created, and created soon, so that the refugees would go back to their homes. But it is very difficult just now to anticipate the exect date whether it would be in six months. It may take a little more time. On one point we are certain that these refugees have to go back.

MR. SPEAKER: Question Hour over.

SHRI JYOTIRMOY BOSU: Sir, we want a half-an-hour discussion on this because it is an important matter.

MR. SPEAKER: He has to give notice in the normal course.

WRITTEN ANSWERS TO QUESTIONS

Appointment of a Committee on Asansol Coal Belt

- *1594. SHRI BIRENDER SINGH RAO: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether Government have appointed any Committee to report on the affairs of Asansol coal belt;
- (b) if so, the names of Members of the Committee and the terms of reference of the Committee; and
- (c) the time by which the committee is expected to submit its report to Government?

THE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMARA-MANGALAM): (a) No, Sir.

(b) and (c). Do not arise.

Strike by Workers of Food Corporation of India, Kerala

- *1595. SHRI A. K. GOPALAN: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether the workers of Food Corporation of India, Kerala State went on strike on the 5th July, 1971 all over the State, in support of their demands;